

HIGH COURT OF UTTARAKHAND
NAINITAL
NOTIFICATION

No. 243 /UHC/Admin.A/2010

Dated: March 29, 2010.

Sri Umesh Chandra Dhyani, Director, Uttarakhand Judicial And Legal Academy, Bhowali, Distt. Nainital, is transferred and posted as District & Sessions Judge, Dehradun, vice Smt. Indira Ashish.

No. 244 /UHC/Admin.A/2010

Dated: March 29, 2010.

Sri Ram Dutt Paliwal, Secretary (Law)-cum-L.R., Government of Uttarakhand, Dehradun is transferred and posted as Director, Uttarakhand Judicial And Legal Academy, Bhowali, Distt. Nainital, vice Sri Umesh Chandra Dhyani.

No. 245 /UHC/Admin.A/2010

Dated: March 29, 2010.

Sri Vivek Bharti, Addl. District & Sessions Judge, Roorkee, Distt. Hardwar, is transferred and posted as Addl. District & Sessions Judge/ 1st F.T.C., Haldwani, Distt. Nainital, vice Sri Ashish Naithani.

No. 246 /UHC/Admin.A/2010

Dated: March 29, 2010.

Sri Ashish Naithani, Addl. District & Sessions Judge/ 1st F.T.C., Haldwani, Distt. Nainital, is transferred and posted as Addl. District & Sessions Judge/ 1st F.T.C., Udham Singh Nagar, vice Sri Chandi Prasad Bijalwan.

No. 247 /UHC/Admin.A/2010

Dated: March 29, 2010.

Sri Chandi Prasad Bijalwan, Addl. District & Sessions Judge/ 1st F.T.C., Udham Singh Nagar, is transferred and posted as Addl. District & Sessions Judge, Roorkee, Distt. Hardwar, vice Sri Vivek Bharti.

No. 248 /UHC/Admin.A/2010

Dated: March 29, 2010.

Sri Hira Singh Bonal, Addl. Secretary (Law)/ Addl. L.R., Government of Uttarakhand, Dehradun is transferred and posted as Addl. District & Sessions Judge/ 1st F.T.C., Kashipur, Distt. Udham Singh Nagar, in the vacant Court.

By Order of the Court,

Sd/-
(Ravindra Maithani)
Registrar General.